

Declaration of Assets and Liabilities

Year 2022 - 2023

I, Arrit Kurria , son/daughter/wife of Late Mahendre Pd.

aged 45... years, belonging to Bhar legis lable Assembly servetaried service and presently working as office Attendant Seexetary - 11. By s

given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

7040 (FM-II)

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

01.02-23

3/2/25

Sr. No	Description	Self	Spouse Name(S), Lucy Kymay Poywyn	Dependant-1 Name Arvikg Kymevi	Dependant-2 Name AE KANSH KY	Dependant-3 Name
(1)	cash	6000	2000	Nil	Nil	Mil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5.B.I All 61-30,000 BOB-220 PNB-17000	80,000	Nie	Mil	Me
(111)	Bonds, Debentures and Shares in Companies	Nil	Nie	MP	NH	Me
(IV)	institutions, NSS, NO-8 Postal Savings, LIC Policies, etc	Palky 47685179 10,000 Per Anum HACTIVE	42 fally NO-5283928 PS-5018 NO+Adim	Sykonya yo fs -4010t	zana 10 Mil	Nul
(V)	Motor Vehicles (details of make, etc.)	Nil	NIL	Nie	Nil	his
(VI)	Jewellery (give details \hat{b} of weight and value) k -	150000	13-4,50,000 Henen-100gm B-50,000	NU	rid	nil
(VII)	values of claims/	tall	tow Holl	nul	Me	rul

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicated?

Sr. No	- coorribation	self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(1)		Decimal Pertenal Dist- Nalanda Bihor	Nul	Me	ml	ml
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nic	M	M	Ml	Mel.
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Jesiden Jid 1:562 Decimal faternal Bell forting	M	nie	NIR	Nil
	Houses/Apartments, etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	rufe	rifl	Niel	Nil	WH
)	Others (such as interest in property)	Nul	MI	Me	Mil	Nie

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on
(a)	(i) Loans from Banks	m	
	(ii)Loans from financial institutions	Nul	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	purl	

	(b) dues to departments dealing with supply of water	Núl	pl
	(c) dues to department dealing with supply of electricity	NHE	Nil.
	(d) dues to departments dealing with telephones	Nil	Nie
	(e) dues to departments government transport (including aircraft and helicopter(s)	Nil	nie
	(f) Other dues, if any	NUL	N.L.
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	PANNO (DHD PK0315R)	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nul	rul
	(iii) Sales Tax [Only in case of proprietary business]	Nul	núl
	(iv) Property Tax	M	nie

GPF/CPF/PRAN No: [111105365 7-0] Gender : [M] (M/F) Date of Birth : [DD/MM/YYYY) Class/Group : [A/B/C] Cadre : [MESSENGER COFFICE ATTENDANT]

(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District	:-	NALANDA

C. Personal Detail

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Signature Name of Employee: AMIT KYMAR

Designation: Off TCF ATTENDANT

Department: Rings legislative Assembly Seese

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

01-02-23